

Annexure-5

Name of the corporate debtor: Shri Nasing Dev Sugar Private Ltd. (In Liquidation)

Date of commencement of Liquidation: 23.01.2020

List of stakeholders as on : 10.12.2021

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List of operational creditors (Government Dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Mandi parished	Govt. of U.P.	22.02.2020	363427	362553	Unsecured	0	No	0	0	0	874	0	
2	Mandi parished	Govt. of U.P.	22.02.2020	42370	42370	Unsecured	0	No	0	0	0	0	0	
3	Paschimanchal vidhyut Vitran Nigam Ltd.	Govt. of U.P.	13.09.2020	1607286	1293448	Unsecured	0	No	0	0	0	313838	0	
	TOTAL			2,013,083.00	1,698,371.00			-		-	-	314,712.00	-	